

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ) No.1036 of 2015**

Moti Lal Sharma

-----

.... .... .... Appellant

*Versus*

The State of Jharkhand (through C.B.I.)

.... .... Respondent

-----  
**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellant

-----  
: Mr. Sanjay Prasad, Advocate

For the C.B.I.

: Mr. B. K. Prasad, Advocate

**Order No.04 Dated- 07.07.2020**

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal after eight weeks.

Animesh/

**(Anil Kumar Choudhary, J.)**